

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:2625
ANSWERED ON:07.03.2003
MODERNISATION OF TEXTILE MILLS
JASWANT SINGH YADAV

Will the Minister of TEXTILES be pleased to state:

- (a) whether the Government propose to modernize the textile mills;
- (b) if so, the State-wise details of textile mills modernised during the Ninth Plan period;
- (c) the State-wise details of such mills proposed to be modernized during the Tenth Plan; and
- (d) the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI BASANAGOUDA R. PATIL (YATNAL))

(a) to (d) In order to facilitate modernization/technology upgradation of textile mills, Government has launched a Technology Upgradation Fund Scheme (TUFS) for Textile and Jute Industries, w.e f. 1.4.1999 for a period of 5 years, i.e., up to 31st March 2004. The main feature of the Scheme is that it provides a reimbursement of 5% point on the interest charged by the lending agency on a project of technology upgradation in conformity with this Scheme. There is no cap on funding under this scheme. With effect from 1st Jan. 2002, an option has been provided to the Small Scale Textile and Jute Industries to avail of either 12 percent Credit Linked Capital Subsidy (CLCS-TUFS) or 5 percent interest reimbursement under Technology Upgradation Fund Scheme. The state-wise details of the mills which have applied for assistance under the scheme, loan sanctioned, amount disbursed etc. since the inception of the scheme, i.e. 01-04-1999 to 31-12-2002, is furnished at Annexure- I.

Annexure-I

Progress of TUFS (State wise) as on 31.12.2002 (Provisional)

(Rs. in crore)

Sr. No. State / U.T. Received Sanctioned Disbursed

Sr. No.	State / U.T.	Received		Sanctioned		Disbursed					
		No. of Project Applic- ations	Amount Cost of loan requ- ations	No. of Project Applic- ations	Amount Cost Sanct- ioned	No. of Project Applic- ations	Amount				
1	Tamilnadu	584	3207.13	2072.04	523	2732.54	1621.24	415	2217.52	1386.50	1049.54
2	Punjab	262	2364.09	1123.82	240	2118.37	925.99	175	1744.39	754.59	624.40
3	Maharashtra	167	2499.47	1441.73	143	1673.43	745.85	103	1527.14	646.56	486.11
4	Gujarat	413	1815.18	923.44	367	1242.09	619.82	327	1129.30	559.12	481.25
5	Rajasthan	191	1354.81	786.96	156	963.48	464.35	140	921.62	443.89	369.54
6	Uttar Pradesh	35	934.59	497.00	28	864.40	346.87	22	323.95	225.86	159.59
7	Karnataka	73	633.86	381.29	66	480.41	261.71	53	428.55	233.60	160.13
8	D & N Haveli	30	1022.38	585.37	25	735.38	259.19	23	657.28	234.19	224.59
9	Andhra Pr.	39	603.21	352.59	30	417.42	220.59	25	397.42	209.76	165.10
10	Himachal Pr.	7	316.52	238.25	6	308.27	172.65	6	308.27	172.65	169.65
11	Madhya Pradesh	14	329.94	240.88	14	329.94	135.60	11	315.76	129.74	127.59
12	Haryana	123	335.83	181.99	109	232.94	124.02	75	194.57	106.61	75.17
13	West Bengal	29	144.52	88.91	26	119.28	76.09	20	69.51	48.27	37.09
14	Kerala	10	121.90	102.54	7	51.66	58.10	6	44.66	54.10	44.69
15	Delhi	33	82.60	51.99	29	70.93	42.73	19	32.36	19.98	17.49
16	Daman & Diu	9	19.00	13.91	9	19.00	13.56	7	17.80	12.64	7.37
17	Chandigarh	2	21.28	9.37	2	21.28	9.37	1	6.36	2.07	2.07
18	Orissa	1	1.90	1.66	1	1.90	1.66	1	1.90	1.66	0.81
19	Nagaland	1	1.57	1.41	1	1.57	1.41	1	1.57	1.41	0.43

Total 2023 15809.78 9095.17 1782 12384.30 6100.82 1430 10339.91 5243.22 4202.60